

NOTICE

Silence will be observed for two minutes at 11.00 A.M. on 30th January, 2026 as a token of respect to the Father of Nation, Rashtrapita Mahatma Gandhi and others, who participated in the freedom struggle and laid down their lives for the Noble Cause of the Motherland.

As a signal for observing the silence, there will be a Siren blow just before 11.00 A.M. and for concluding the silence at 11.02 A.M. All the Hon'ble Judges may observe silence in their respective Courts and all the Officers of the Registry, Staff of this Hon'ble Court and the Advocates present in the court premises shall stand wherever they are and observe silence for two minutes.

By Order

Mehul Shah
REGISTRAR (ADMN.)

Copy forwarded to the following for information & necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
2. All the Private Secretaries to Hon'ble Judges.
3. The Registrar General, Rajasthan High Court, Jodhpur/Jaipur.
4. The Principal Secretary, Law & Legal Affairs Department, Rajasthan, Jaipur.
5. The District & Sessions Judge, Jaipur Metropolitan-I/II/ Jaipur District, Jaipur.
6. The Member Secretary, RSLSA, Jaipur.
7. P. A. to Registrar (Admn.), Rajasthan High Court Bench, Jaipur.
8. The Registrar (Vig.)/(Writs)/(Class.)/(Class-II)/(HQ. at Delhi), RHCB, Jaipur.
9. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur with the request to upload the notice on the web-site of Rajasthan High Court.
10. The Registrar (Judl.), RHCB, Jaipur with the request to inform all the Court Masters accordingly and get the notice published in the Cause list.
11. The O. S. Ds Rajasthan High Court Bench, Jaipur.
12. The Chairman, Bar Council of Rajasthan, Jodhpur/Jaipur.
13. Additional Solicitor General of India, RHCB, Jaipur.
14. Advocate General, Rajasthan, Jaipur.
15. All Additional Advocate General, Rajasthan, Jaipur.
16. Government Advocates, Jaipur.
17. President, Rajasthan High Court Bar Association, Jaipur.
18. President, The Jaipur Bar Association, Jaipur.
19. Joint Registrars/Dy. Registrars, Rajasthan High Court Bench, Jaipur.
20. Senior Librarian, Rajasthan High Court Bench, Jaipur.
21. Assistant Registrar (Civil)/(Criminal)/(Writs)/(Paper Book), RHCB, Jaipur.
22. Court Officer to make necessary arrangements for ensuring Siren facility in the RHCB, Jaipur in consultation with the Electric Wing of PWD.
23. Chief Accounts Officer, RHCB, Jaipur.
24. Assistant Registrar /A. O. Js (Civil/ Criminal/ Writ/ CFS/ Copying / Cause List/ Estt./ Store / Cash), RHCB, Jaipur.
25. General Inward & Outward Section, RHCB, Jaipur.
26. Medical Officers, Allopathy Dispensary/ Homeopathy/ Ayurved/ Unani Dispensary, RHCB, Jaipur.
27. A.En. (Civil), PWD Chowki, RHCB, Jaipur.
28. A.En. (Electrical), PWD Chowki, RHCB, Jaipur with the direction to make arrangement of the hooter for the purpose.
29. Notice Board.

Mehul Shah
REGISTRAR (ADMN.)